F.No. 20-92/CPIO-NDCESTAT/2025 Customs Excise And Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-92/2025 Date: 19.12.2025

To

Mr. Heeralal Kh. No. 308 Rukundan Villa, Outer Firni Road, Village, Mitraon, Najafgarh, New Delhi-110043

Sub: Information sought under Right to Information Act, 2005. Sir,

With reference to your RTI application CESTA/R/E/25/00048 dated 23.11.2025, the point wise information as sought under the above cited RTI is as under :-

Point 1:- Copy of logbook of staff car No. DL10 C7979 and OTA record of Sh. Heera Lal, three wheeler driver from the year 2017 to 2021 (document containing of 462 pages, page no 1-463) is attached with this letter.

Point 2:- No duty roster & attendance register for Security Guards employed on contract basis through contractor is maintained at CESTAT, Delhi as maintenance of such register is not specifically mentioned under any rule and for reason of likely claiming of daily wage status by such persons employed on contract basis, as per strict regulation in this regard.

Point 3:- The relevant documents sought in the RTI application are confidential. Hence, it cannot be provided at this stage.

Point 4:- Copy of entire records related to surplus proceedings of Sh. Heera Lal, three wheeler driver (document containing of 17 pages, 464-481) are enclosed herewith.

Point 5:- The information cannot be disclosed in accordance with section 8(1)(j) of the RTI Act, 2005 since the information sought serves no public interest and would cause an unwarranted invasion of individual's privacy.

Point 6:- The information is available on the Tribunal's website under voluntary disclosure of information.

Encl: As above

(Vaishali Kharbanda) Technical Officer/CPIO

Copy to: Internal copy to Computer Section, for upload & Return CESTAT, New Delhi.

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.